

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6917  
ANSWERED ON:18.05.2012  
POWER PROJECTS BY REC  
Annayagari Shri Sai Prathap

**Will the Minister of POWER be pleased to state:**

- (a) whether any new power projects have got clearance from Rural Electrification Corporation (REC) in the country including Andhra Pradesh;
- (b) if so, the details thereof, projectwise and State-wise;
- (c) the amount sanctioned for this purpose, plant-wise;
- (d) whether any hurdles in the construction of the project in Andhra Pradesh has come to the notice of the Government; and
- (e) if so, the details thereof and the corrective measures taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (c): From 01.04.2011 to 10.05.2012 loans amounting to Rs.26966.84 crore for 20 (twenty) new power generation projects with total capacity of 13,640 MW including 03 (three) R&M projects, have been sanctioned by Rural Electrification Corporation (REC) involving a total project cost of Rs.72901.02 crore. This includes one Gas based (1X700 MW) project in Andhra Pradesh. Details of the sanctioned projects including Andhra Pradesh are at Annex.

(d) & (e) : No hurdle has been envisaged at present for the sanctioned projects.